



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.12.2023

NOTICE

Please take notice that the following matter listed in the Court-IV on 20.12.2023 will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 702 of 2020 (PH)	Rupinder Singh Gill Vs. Three C Universal Developers Pvt Ltd. Through RP.	Prachi Johri	Rishi Kapoor Ravind Gaudana-R2
2.	Comp. App. (AT) (Ins) No. 657 of 2021 & I.A. no. 1728, 1729 & 1730 of 2021 (PH)	Sun Pharmaceuticals Industries Ltd. Vs. Allychem Laboratories Pvt. Ltd.	Ashish Verma	Keshav Gupta Vishal Mahajan Vidit Anand
3.	Comp. App. (AT) (Ins) No. 1185 of 2022 & I.A. No. 4477 of 2022 & 1780, 2830, 4382, 4384, 4541 of 2023 (PH)	Jeevagan Narayana Swami Nadar Suspended Director of Sinnar Thermal Power Ltd. Vs. Shapoorji Pallonji & Co. Pvt. Ltd. & Anr.	Karan Batura	Abhijeet Sinha Chirag Sharma-R1 Abhishek Anand Durga Dutt Utkarsh Singh Aditya Tripathi-R2 Prateek Gupta

4.	Comp. App. (AT) (Ins) No. 1287 & 1291 of 2022 (With Defects) (PH)	Entegra Ltd. Vs. Shree Maheshwar Hydel Power Corporation Ltd. Through Interim Resolution Professional & Anr.	Abhishek Puri	Deepak Khurana Ashwini Kr. Tak Shruti Pandey-R2 Ashish Verma
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By order of Hon'ble Chairperson

-Sd/-

Registrar